

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 01/56/17
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017**

NAME OF THE COMPANY: Soalni Healthcare Pvt Ltd & Ors.

SECTION OF THE COMPANIES ACT: 56 & 58

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Sh. Arun Kathpalia, Senior Advocate with Ms. Gunjan Sinha Jain, Advocate for the petitioner.

ORDER

None is present on behalf of the respondent despite having been notified for today by the petitioner. Postal receipts evidencing the same are attached alongwith. Let notice of the Company Petition as well as of the Company Application be issued to the respondents, returnable on 21.02.2017.

5d/-
(Ina Malhotra)
Member Judicial